

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

I.A. NO. 2487 OF 2019

IN

COMPANY APPEAL(AT) NO.148 OF 2018

IN THE MATTER OF:

Assam Chemical & Pharmaceutical Pvt Ltd, & Ors Applicant

Versus

Shri Deba Kumar Hazarika & Ors, Respondent

Mr. Abhay K. Dass, Advocate for applicant.

ORDER

20.08.2019- Heard Counsel for Applicant-Administrator. We have gone through the application. Our judgement and order dated 28.5.2019 is very clear. What was not a matter of challenge before NCLT and what was not a challenge before us in the appeal, we are not going to enter into those questions. There is no reason for us to entertain this application. The application stands disposed off.

(Justice A.I.S. Cheema)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn